Delhi which took place during the period from October 31 to November 10, 1984;

(b) whethe; this report contain of people alleged to have taken part in the kings, looting, arson rape of innocent citizens;

(c) what action Government propose to take against the publisher of this booklet or against those named in it as guilty of crimes; and

(d) whethe; Government propose to institute a commission of inquiry into the incidents as referred to in the reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) Yes, Sir.

(c) No action is contemplated against the publishers of the booklet by the Delhi Administration. Demi Police has registered 397 cases in connection with the riots and persons named in the booklet and involved in these cases, if found guilty, would be proceeded against according to the law.

(d) The matter is under consideration.

## **Design to Kill Indian VIPs**

## 1305. SHRI SUSHIL CHAND MOHUNTA: SHRI RAM NARESH KUSHAWAHA;

Will the Minister of HOME AFFAIRS be pleased to state:

a) whether Government are aware tha Carls *alias* Jackal who is state to be a notorious international mercenary has been hierd by some Khalistani activists in foreign countries to assasimue some Indian VIPs.

to Questions

(b) if so, what are the details in this regard; and

(c) what measures have been taken by Government to check his entry into ihe country and also to identify and liquidate  $hi_s$   $l^nks$  in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS SHRIMATI RAM DULARI SINHA): (a) Government have come across reports to this effect.

(b)  $l_t$  will not be in publi<sub>c</sub> interest to furnish details.

(c) Necessary steps have been taken for checking the entry of Carlos in the country.

### Capacity utilisation of Rajasthan Atomic Power Project

1306. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) what has been the capacity utilisation of Rajasthan Atomic Power Project Unit II during the last three years;

(b) whether the performance of t'ne unit has been poor; if so, what are the reasons therefor; and

(c) what action Government propose to take in Wiis regard?

THE MINTSTER OF STATE IN THE MINISTRY OF SCIENCE AND TE CHNOLOGY AND IN THE DEPART MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL: (a)

Ye?.r	G ross Capacity Av ilr eenera- Factor % lity Factor % (Milliiin Units)	
1983	1063.65 55.29 77-3	39
1984	1033 86 53-24 63.07	,
1985 (up to February, 1985)	222.05 7 <sup>0</sup> - <sup>1</sup> 93 °9	

(b) No, Sir.

(c) Does not arise.

## Sikh Extremists Sneaking into Indian territory after receiving military training in Pakistan

# 1307 SHRI RAMANAND: YADAV: SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some of the nabbed Sikh extremists who were recently interrogated in Delhi Red Fort had been confessed that more than three hundra;} Sikh extremists had sneaked into the Indian territory after receiving military training in various Pakistani camps;

(b) if so, how many Sikh extremists have so far sneaked into India and what type of military training they received in Pakistan: and

(c) what measures Government have taken to prevent the entry of such Sikh extremists into the Indian territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) to (c) Government have seen some reports that had appeared in the Press in this regard. The authorities have taken suitable steps to check infiltration of extremists into the country.

# Apprehension of Dhirendra Brahmchari in connection with Bellary case.

1308. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it  $i_s$  a fact that some persons ".mnected with spy ring recently unearthed in Dwarka Arms Factory, Bellary have been arrested;

(b) whether it is also a fact that Dhiren-

dra Brahmachari of the Siva Gun Factory, lammu and Kashmir was also apprehended in connection with the Bellary case; and

to Question?

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) The State authorities have informed that the premises of M|s. Dwarka Arms Stores, Bellary were inspected on 12.10.1984 and a case was registered" under section 25 of the Arms Act, 1959 against the three partners of the firm. A detailed report from the State Government is awaited.

#### Sports Welfare Funj

# 1309. SHRI S. W. DHABE: SHRIMATI RODA MISTRY:

Will the PRIME MINISTER be pleased to state:

(a) whether any Sports Welfare Fund has been constituted by Government;

(b) if so, when it was constituted and what is the amount deposited with the Fund;

(c) whether any Sportsmen or Sports women were given any relief out of this Fund during the last three years; if so, the names of such persons and the amount given to them; and

(d) if not, when such Fund is likely to be constituted and rules framed for the administration of the Fund?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) Yes, Sir.

(b) The National Welfare Fund for Sportsmen was constituted with effect from the 22nd March, 1982. At present, the Fund amounts to Rs. 18.19 lakhs.